

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-207
IB-1587/ND/2019
IA/2405/2020

IN THE MATTER OF:

M/s. JC Enterprises Pvt. Ltd.

....Applicant

Vs.

M/s. M.K.S Oil Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 12.10.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Abhimanyu Mital for RP, Mr. Manish Raghav for applicant

For the Respondent

:

ORDER

Even on second call, None has appeared on behalf of RP as well as respondent. Mr. Manish has appeared on behalf of Operational Creditor. List the case on **04.11.2020**.

The office is directed to ensure that the documents which have been filed by the RP are placed on record before the next date of hearing.

-Sd/-

(K.K. VOHRA)
MEMBER (T)

-Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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MEMBER (T)

-Sdr

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)